

ITEM NO.23

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).4399/2023

ASHUTOSH KUMAR UPADHYAY & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[PART HEARD BY :- HON'BLE DIPANKAR DATTA AND HON'BLE AUGUSTINE GEORGE MASIH, JJ.]

IA No. 82897/2022 - APPLICATION FOR PERMISSION

IA No. 40763/2022 - APPLICATION FOR PERMISSION

IA No. 107564/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 107418/2021 - EXEMPTION FROM FILING O.T.

IA No. 107567/2022 - EXEMPTION FROM FILING O.T.

IA No. 233246/2023 - INTERVENTION/IMPLEADMENT

IA No. 109190/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 25729/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION

IA No. 107417/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES

WITH

C.A. No. 4400/2023 (III-A)

IA No. 84267/2022 - APPLICATION FOR PERMISSION

IA No. 84265/2022 - APPLICATION FOR PERMISSION

IA No. 107343/2021 - EXEMPTION FROM FILING O.T.

IA No. 109217/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 107341/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES

C.A. No. 4401/2023 (III-A)

IA No. 119307/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 119305/2021 - EXEMPTION FROM FILING O.T.

Date : 19-05-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) :

Mr. Sanjay Kumar Dubey, AOR

Mr. Rakesh Kumar Tewari, Adv.

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Mr. Krishna Kant Dubey, Adv.

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Mr. Mukesh Kumar Singh, Adv.
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Mr. Vipin Sandu, Adv.
Mr. Narendra Kumar Goyal, Adv.
Mr. Jeetendra Kumar, Adv.
Ms. Komal Singh, Adv.
Ms. Kajal Rani, Adv.
Mr. Kadam Hans, Adv.
Mr. C.m.dwivedi, Adv.
Mr. Nawal Kishore Jha, Adv.
Mr. Siddharth Shankar Jha, Adv.
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Mr. Amit, Adv.
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Mr. Harsh Jain, Adv.

For Respondent(s) :

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 Ms. Madhulika, Adv.
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 Mr. Amulya Dev Mishra, Adv.

Mr. Gaurav Dhingra, AOR
 Mr. Shashank Singh, AOR

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 Mr. Shyam Suman Singh, Adv.
 Ms. Babita Rawat, Adv.
 Mr. Aditya Push Kal Khanna, Adv.
 Mr. Abhay Singh, Adv.
 Ms. Arushi Jindal, Adv.
 Mr. Sunil Kumar Mishra, Adv.
 Mr. Jayaraman S, Adv.

**UPON hearing the counsel the Court made the following
 O R D E R**

1. The Civil Appeals shall not be treated as heard in part.
2. Re-list the appeals in the week commencing 17.08.2026 before the regular Bench.
3. Interim order, if any, to continue till the next date of hearing.

(HARPREET KAUR)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)